

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1586 OF 2018
IN
DFR NO. 4352 OF 2018

Dated : 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Mayfair Renewable Energy (I) Private
Limited**

...Appellant(s)

Vs.

**Hubli Electricity Supply Company Limited &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav

ORDER

IA NO. 1586 OF 2018
(Appl. for Urgent Listing)

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, Registry is directed to list the appeal on **30.11.2018.**

The application is disposed of.

(S. D. Dubey)
Technical Member

Js/kt

(Justice Manjula Chellur)
Chairperson